

Central Administrative Tribunal
Principal Bench

OA No.2446/2003

New Delhi this the 19th day of April, 2004

Hon'ble Shri V.K. Majotra, Vice-Chairman (A)
Hon'ble Shri Kuldip Singh, Member (J)

1. Shri Prem Narayan
S/o Shri Mahadeo Thakur
2. Devender Singh
S/o Deep Chand
3. Vikas Kumar
S/o Shri Ram Pal Singh
4. Smt. Shiv Kumari
W/o Devendra Ojha
5. Parvez Alam
S/o Shri Abdul Hamed

-Applicants

(By Advocate: Shri B.S. Mainee)

Versus

Union of India: Through

1. The General Manager
Northern Railway
Baroda House, New Delhi.
2. The Chief Security Commissioner (RPF)
Northern Railway, Baroda House
New Delhi.

-Respondents

(By Advocate: Shri R.L. Dhawan)

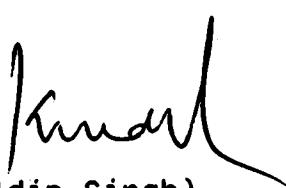
ORDER (Oral)

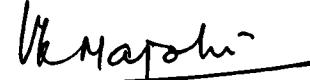
Hon'ble Shri V.K. Majotra, Vice-Chairman (A)

Learned counsel of respondents has filed a copy of respondents' letter dated 31.3.2004 whereby selection for the post of Senior Clerk held on 13.10.2003 to fill up 15 vacancies has been found to be erroneous and as such the suitability test held has been cancelled and a fresh test shall be held strictly in accordance with the extant rules and procedure. In this backdrop, Shri Dhawan pleaded that this OA has become infructuous.

Vh

2. Shri B.S. Maine, learned counsel of applicant also agrees that in view of the cancellation, the grievance of the applicant against the erroneous selection has been redressed. This OA is dismissed as having become infructuous.


(Kuldip Singh)
Member (J)


(V.K. Majotra) 19.4.04
Vice-Chairman (A)

cc.